

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 245**  
TO BE ANSWERED ON 20<sup>TH</sup> JULY, 2021

**Funds for Boosting Agricultural Productivity**

245. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- whether the Government has decided to incur/invest Rs. 25 lakh crore in farm sector in the next three years in order to boost agricultural productivity;
- if so, the details thereof; and
- the total amount reserved for the farmers and farm sector separately for the State of Gujarat?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Government of India has launched the Central Sector Scheme of financing facility under Agriculture Infrastructure Fund (AIF) to boost Agriculture Infrastructure relating to Post-Harvest Management (PHM) and Community Farming Assets in the country.

Under this scheme financing facility of ₹1 lakh crore is to be distributed by banks/lending institutions as loans to eligible beneficiaries such as Primary Agricultural Credit Societies (PACS), Marketing Cooperative Societies, Farmer Producer Organizations(FPOs), Self Help Groups (SHG), Farmers, Joint Liability Groups (JLG), Multipurpose Cooperative Societies, Agri-entrepreneurs, Start-ups and Central/State agency or Local Body sponsored Public Private Partnership Projects (PPP), State Agencies, Agricultural Produce Market Committees (Mandis), National & State Federations of Cooperatives, Federations of FPOs and Federations of Self Help Groups (SHGs) for the following PHM and Community Farming Asset projects:-

**(A) Post Harvest Management Projects like:**

- (i) Supply chain services including e-marketing platforms
- (ii) Warehouses
- (iii) Silos
- (iv) Pack houses
- (v) Assaying units
- (vi) Sorting & grading units
- (vii) Cold chains
- (viii) Logistics facilities
- (ix) Primary processing centers
- (x) Ripening Chambers

**(B) Viable projects for building community farming assets including –**

- (i) Organic inputs production
- (ii) Bio stimulant production units
- (iii) Infrastructure for smart and precision agriculture.
- (iv) Projects identified for providing supply chain infrastructure for clusters of crops including export clusters.
- (v) Projects promoted by Central/State/Local Governments or their agencies under PPP for building community farming assets or post-harvest management projects.

All loans under this financing facility will have interest subvention of 3% per annum up to a limit of ₹ 2 crore. This subvention will be available for a maximum period of 7 years. In case of loans beyond ₹ 2 crore, then interest subvention will be limited up to ₹ 2 crore. Credit guarantee coverage will be available for eligible borrowers from this financing facility under Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) scheme for a loan up to ₹ 2 crore. The fee for this coverage will be paid by the Government. In case of FPOs the credit guarantee may be availed from the facility created under FPO promotion scheme of DA&FW.

**(c):** Tentative State wise allocation of financing facility of Rs. 1 lakh under AIF as worked out on the basis of the ratio of total value of output of Agriculture and Allied sectors for the State of Gujarat is ₹7282 cr.

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